- (i) Individuals in recognition of their outstanding humanitarian services to the society or to the Nation. The number of this category will be restricted to ten per year,
- (j) Individual cases of undue hardship on humanitarian grounds. The number in this category will be restricted to five per year.
- IV. Error Category i.e. individuals whose applications for regular allotment could not be registered on account of any genuine error.

Public sector investment in Uttar Pradesh

- 3362. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of IN-DUSTRY be pleased to state
- (a) what is the total Central Public Sector Investment in U. P. till date;
- (b) what is the annual turnover of
 — these ndertakings, their profits and losses
 and their permanent and temporary emp loyees; and
- (c) what is the new investment pro posed in the public sector by the Central Government in U. P.?
- THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO); (a) The total Central Public Sector investment in terms of gross block in U. P. State as on 31-3-1986 is Rs. 3292.14 crores.
- (b) The net turnover, net profit|loss and the number of employees including casual labour in the central public enter prises having their registered offices in U.P. for the year 1985-86 are as fol lows:—

Net turnover (Rs. crores) 3676-47

Net profit (Rs. crores) 1275-88

Employment including (casual labour) Nos. as on 31-3-1986 90363

(c) The Seventh Five Year Plan provides for an outlay of Rs. 757.15 crores for Central industrial and mineral projects (excluding coal, power and petroleum) in U. P. The outlay covers in-

vestment both in the existing projects and on new schemes.

Payment and use of unintended profits

- 3363. DR. H. P. SHARMA Will the Minister of INDUSTRY be pleased to state;
- (a) which of the drug firms have been paying or are liable to pay the amount of unintended profits made by them in respect of different drugs, indicating the names of the drugs and the extent of their total liability so far:
- (b) how far such payments have been made by them; and
- (c) to which account these unintended profits would be credited after the discontinuance of the DPEA and for what purpose this fund would be utilised?
- THE MINISTER OF STATE IN THE DEPARTME OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH: (a) and (b) To the extent information is available required details have been given In repryio Unstarred question No. 3398 for 24th August, 1987.
 - (c) Necessary provision in this regard would be made in the new DPCO to be issued shortly.

New price control order

- 3364. SHRI CHANDRIKA PRASAD TRIPATHI; Will the Minister of INDUSTRY be pleased to state;
- (a) whether it is a fact that his Ministry is proposing to bring the new Price Control Order for the benefit of Drug industry and have removed all the provisions of existing price control order which were provided for the benefit of consumer;
- (b) whether it is a fact that such a step has been taken under the influence of drug industry; and

(c) if so, what is the objective of price control order and why protection has not been given to consumer?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAI-CHANDRA SINGH); (a) to (c) The New Drug Price Control Order is yet to be announceed by the Government.

Gas turbine projects for BHEL

3365. SHRI BIR BHADRA PRATAP SINGH; Will the Minister of INDUSTRY be pleased to state;

- (a) whether Central Government have recently taken up the cause of Bharat Heavy Electricals Limited for getting it different gas turbine projects which. are being dealt with by another public sector undertaking viz., NTPC and there has not been any significant from his counterpart in the Ministry of Energy;
 - (b) if so, the facts and details thereof;
- (c) what further steps are being contemplated to be taken to assist the BHEL to secure orders from domestic public sector undertakings for Anta Kawas and Auriya projects?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) and (b) NTPC bad floated global Tenders for the equipment for gas based power projects at Anta, Kawas and Auriya. BHEL had submitted their offer for Waste Heat Recovery Boilers and Steam Turbines for these Projects through M|s KWU of West Germany who were the prime bidders. Ministry of Industry had also taken up the matter with Ministry of Energy.

(c) The successful bidders have been advised by NTPC to accommodate BHEL in respect of indigenous procurement of associated equipment (other than gas tur bines proper) as far as practicable as per bids keeping in view the World Bank pro curement guidelines.

CBI enquiry into NLC contract

3366. SHRI D. B. CHANDRE GOW DA; Will the Minister of ENERGY be pleased to state;

- (a) whether Government have received various representations for instituting an enquiry by the CBI into the contract awarded by Neyveli Lignite Corporation Limited to M|s. MAN-GHH & WMI (Cranes) Limited, Bombay in May, 1986;
- (b) if so, what are the details thereof;
- (c) what action has been taken by Government in this regard?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) to (c) Some correspondence was received from certain guarters regarding the award of contract for the supply oF spreaaders for the second mine expansion project of Neyyeli Lignite Corporation Ltd. with a sUggesyion that the matter should be got investigated by the CBI'. As proper procedure was followed and as the lowest technically suitable offer was accepted, no inquiry has been considered necessary.

Drilling operations near Dehradun

- 3367. SHRI CHIMANBHAI MEHTA; Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state;
- (a) whether ONGC have undertaken any drilling operations near Dehradun;
- (b) which are the major oil gas fields; where ONGC have undertaken drilling or other activities and the States in which they are located;
- (c) what is the total annual production of ONGC;
- (d) whether the old fields face any administrative difficulties due to the distant location of ONGC headquarters at Dehradun; and
- (e) whether Government propose to shift the ONGC headquarters close to